

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 904 of 2020

IN THE MATTER OF:

Saurabh Kumar Tikmani
Resolution Professional,
Lanco Amarkantak Power Ltd.

...Appellant

Versus

NRSKS Mines and Minerals Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Ritin Rai, Sr. Advocate with Mr. Aayush Mitruka,
Mr. Ramakant Rai, Ms. Ritika Sinha and Mr. Mohit
Rohatgi, Advocates.**

**For Respondent: Mr. Sumant Batra, Mr. Rahul Mendiratta and Ms.
Garima Sharma, Advocates for R-1.**

O R D E R
(Through Virtual Mode)

11.02.2021: In view of paucity of time hearing could not be concluded today.

Let the matter be posted 'for further hearing' on **16th February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc